

OFFICE OF THE DISTRICT TRADE & INDUSTRIES CENTRE KATNI
प्रश्न सं. [क्र. 162]

ALLOTMENT ORDER

NO, DTICK/I.D./2014/

565

Katni Date 19.05.2014

M/s J K CEMENT LTD.
Kamla Tower,
Kanpur - 208001
U. P. (India)

Sub: Allotment of Govt. land in Village- Rupaund Tehsil Badwara District - Katni (M.P.)
Ref: Letter of intent No. DTICK/I.D./2011/ 389 Katni Date 12.05.2014 and your consent letter No. 06 dated 13.05.2014 .

Dear Sir,

We are in receipt of your Letter of Acceptance of the terms and conditions of the Letter of Intent and Lease Deed, vide your consent letter dated 13.05.2014 along with treasury challan No. 37 dated 13.05.2014 for Rs. 32,12,330.00 We are pleased to allot you Govt. land of Village Ruondh , admeasuring 6.47 Hec. Khasara No. 1034, 1035, 1043, 1045, 1046, 1049, 1050, 1051, 1053 & 1055 at Govt. land in Village- Rupaund Teh.-BADWARA. DISTRICT - KATNI (M.P.) which is surrounded by :-

On the North : Khasara No. 1052
On the South : Khasara No. 1044
On the East : Khasara No. 968, 969
On the West : Khasara No. 1054

The Govt. land is marked by red boundary in the enclosed map for the setting up of Large Scale Unit of WIGHT CEMENT BESD WALLPUTTI .

You are required to :-

- (i) Execute the lease deed and register the same with in 30 days of the issue of th allotment order. All costs and expenses incurred or which may be incurred for preparation, execution and registration of the lease deed shall be borne and paid by you. You shall be required to deposit original lease deed with this office duly registered.
- (ii) Take possession of the land/shed within a period of seven days of completion of the formalities as at (i) above.

Please note that in case you fail to fulfill the formalities/conditions as at (i) and (ii) above with in the stipulated period shown as above, this allotment order shall stand cancelled and forfeiture or refund of premium and other charges, if any, shall be governed by the Madhya Pradesh Rajya Audyogik Bhumi Evam Audyogik Bhawan Prabandhan Niyam- 2008.

Thanking you,

General Manager
GENERAL MANAGER,
DISTRICT TRADE & INDUSTRIES CENTRE
KATNI (M.P.) (M.P.)
Katni Date 19.05.2014

En.NO. DTICK/I.D./2014/

566-67

Copy To the

1. Commissioner of Industries (I.D.) Directorate of Industries, M.P. Bhopal .
2. Joint Director of Industries Zonal Industries office Jabalpur .

General Manager
GENERAL MANAGER
DISTRICT TRADE & INDUSTRIES CENTRE
KATNI (M.P.) (M.P.)
1975